## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/638/(IB)/CB/2017

NAME OF THE PETITIONER(S)

: GIMPEX PVT LTD

NAME OF THE RESPONDENT(S)

: SURANA CORPORATION LTD

Represented by

UNDER SECTION

S.No.

: 9 RULE 6

P.V. Preeja

Name (in Capital)

Coursel for Respondent

Signature

A. Abdul Hanced Jei DAV Ponthu.

## ORDER

Counsels representing both the parties are present and made submissions. Counsel for petitioner prayed for time to file a memo to withdraw one of the connected petitions. Time is enlarged at request. Put up on 14.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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